					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	51145954	1	51145954	69.57	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	7787889	0	0	0.00	0	0	7787889	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	42492751	2	4313962	5.87	0	0	38178789	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	19	31214902	19	18052749	24.56	0	0	13162153	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		26	132641496	22	73512665	100.00	0	0	59128831	

Name of the Corporate Debtor: HUDLI & SONS METALLICS PVT. LTD.; Date of Commencement of CIRP: 03-06-2022; List of Creditors as on: 30-09-2022; Name of IP: Mr. Mangesh Vitthal Kekre; Process Number: 1; Last 5 digitof registration number: 10964